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# मानवाधिकार हनन के तीन मामलों में आयोग ने लिया संज्ञान

🔳 जयप्रकाश

में प्रतिवेदन मांगा

अधीक्षक से एक माह

अस्पताल के

भोपाल (वार्ता)। मध्यप्रदेश मानव अधिकार आयोग ने मानवाधिकार हनन के

तीन मामलों में संज्ञान लेते हुए संवंधित अधिकारियों से जवाव तलव किया है। आयोग की ओर से आज जारी विज्ञप्ति के अनुसार भोपाल स्थित जेपी अस्पताल

में घोर लापरवाही के कारण एक वृद्ध महिला कोसा वाई की हुई मृत्यु पर संज्ञान लेते हुए आयोग ने इस मामले में जयप्रकाश अस्पताल के अधीक्षक से एक माह में प्रतिवेदन मांगा है।

इस प्रकार मण्डला जिले में वीते शुक्रवार सुवह पिंडरई पुलिस ने ग्राम भैसवाही धोनी निवासी श्याम सिंह विश्वकर्मा व उसके भाई को पूछताछ हेतु हिरासत में लिया था। आरोप था कि युवक किसी लड़की को भगाकर ले गया है। जिसकी शिकायत लड़की के परिजनों ने की थी। परिजन ने वताया कि वीते शुक्रवार को दोनों

> भाइयों को हिरासत में लेकर पुलिस ने वेरहमी से उनके साथ मारपीट की व एक भाई को रात्रि 11 वजे सुवह आने को कहकर छोड़ दिया। सुवह जव परिजन पुनः

चौकी आये, तो उन्हें युवक की मौत का पता चला। इस मामले में भी आयोग ने पुलिस महानिदेशक, तथा पुलिस अधीक्षक, मण्डला से चार सप्ताह में प्रतिवेदन मांगा है। इसी तरह रीवा के मनगवा थाना क्षो के फरेदा गांव में हुई एक हत्या के मामले में 9 मई को एक महिला को गिरफ्तार कर पुलिस ने लॉक-अप में डाल दिया और पुलिसकर्मियों ने 9 मई से 20 मई के दौरान उसके साथ दुष्कर्म किया व 21 मई को न्यायालय में पेश कर उसे जेल भेज दिया।

# SC candidate rejected, AIIMS asked to explain

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The scheduled castes

commission sought a response from AIIMS director Dr Randeep Guleria as it had decided to investigate the complaint received from Dr Harjit Singh Bhatti, the sole applicant for the post of assistant professor for three months. Dr Bhatti did post-graduation in geriatric medicine and three years of senior residency in the geriatric medicine department of AIIMS. He fulfilled all eligibility cri-

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### AIIMS rejects SC candidate, asked to explain

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Dr Bhatti did post-graduation in geriatric medicine and three years of senior residency in the geriatric medicine department of AIIMS. He fulfilled all eligibility criteria such as publications and number of years of senior residency. Yet, at the interview held on August 25, for the post which was reserved for SC category, he was rejected. When contacted, Dr Guleria said the selection "is based on an interview conducted with an external expert who grades the candidates and recommends if the candidate is suitable for a job at AIIMS". "It has happened before that in a walk-in interview no candidate is selected despite more than one candidate appearing. It has happened in other departments also," added Dr Guleria.

### NHRC questions AIIMS on rejecting only candidate for contractural post

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Dr Bhatti did post-graduation in geriatric medicine and three years of senior residency in the geriatric medicine department of AI-IMS. He fulfilled all eligibility criteria such as publications and number of years of senior

#### The NHRC has also asked AIIMS to look into the allegations that he was not selected for "extraneous reasons"

residency. Yet, at the interview held on August 25, for the post which was reserved for SC category, he was rejected.

When contacted, Dr Guleria said the selection "is based on an interview conducted with an external expert who grades the candidates and recommends if the candidate is suitable for a job at AIIMS". "It has happened before that in a walk-in interview no candidate is selected despite more than one candidate appearing. It has happened in other departments also," added Dr Guleria.

In his complaint to the National Commission for Scheduled Castes and to the NHRC, Dr Bhatti asked who would be considered suitable for the post if not a postgraduate trained from AIIMS, New Delhi who also completed senior residency and had working experience in the same place. He alleged that he was not selected because he had taken up issues and spoken up as the president of the resident doctors' association.

Dr Bhatti had earlier in the year taken up the issue of inadequate supply of protective gear for doctors. Dr Bhatti said that the need to make a contractual appointment shows the urgency to fill the post, especially in the context of carefor elderly during Covid, and yet it was kept vacant.

Dr Bhatti pointed out that if he, the only eligible candidate, was kept out, the post would remain vacant for the time being and might ultimately go to the unreserved category. "Keeping a reserved seat vacant when a candidate fulfilling all qualifications and criteria (is available) smacks of a design against reserved categories," stated Dr Bhatti in his complaint.

The NHRC has also asked AIIMS to look into the allegations that he was not selected for "extraneous reasons". The NHRC has sought an action taken report within four weeks.

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जयप्रकाश

से एक माह में

प्रतिवेदन मांगा

अस्पताल के अधीक्षक

भोपाल (वार्ता)।

मध्यप्रदेश मानव अधिकार आयोग ने मानविधिकार हनन के तीन मामलों में संज्ञान लेते हुए संबंधित अधिकारियों से जवाब तलब किया है। आयोग की ओर से आज

जारी विज्ञप्ति के अनुसार भोपाल स्थित जेपी अस्पताल में घोर लापरवाही के कारण एक वृद्ध महिला कोसा बाई की हुई मृत्यु पर

संज्ञान लेते हुए आयोग ने इस मामले में जयप्रकाश अस्पताल के अधीक्षक से एक माह में प्रतिवेदन मांगा है।

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चला। इस मामले में भी आयोग ने पुलिस महानिदेशक, तथा पुलिस अधीक्षक, मण्डला से चार सप्ताह में प्रतिवेदन मांगा हैं।

इसी तरह रीवा के मनगवा थाना क्षेा के फरेदा गांव में हुई एक हत्या के मामले में 9 मई को एक महिला को गिरफ्तार कर पुलिस ने लॉक-अप में डाल दिया और पुलिसकर्मियों ने 9 मई से 20 मई के दौरान उसके साथ दुष्कर्म किया व 21 मई को न्यायालय में पेश कर उसे जेल भेज दिया। इस मामले में आयोग ने पुलिस महानिरीक्षक तथा पुलिस अधीक्षक, रीवा से चार सप्ताह में प्रतिवेदन मांगा है।

# हवालात में गैंगरेप पर डीजीपी से जवाब तलब

# नई दिल्ली (एसएनबी)।

हवालात में महिला से गैंगरेप की शिकायत पर राष्टीय मानवाधिकार आयोग ने मध्य प्रदेश के मुख्य सचिव और पुलिस महानिदेशक से जवाब तलब किया है। आयोग के अनुसार रीवा जिले के मंगावन थाने में इस साल मई में एक कथित वारदात हुई। पुलिस ने महिला को हत्या के आरोप में गिरफ्तार किया था। महिला का आरोप है कि उसे दस दिन तक हवालात में रखा गया और पांच पुलिसकर्मियों ने उसे अपनी हवस का शिकार बनाया। महिला पिछले पांच माह से जेल में है। जिला जज के संज्ञान में मामला आने पर जांच के आदेश दिए गए। 20 वर्षीय महिला का आरोप है कि उसे 9 से 21 मई तक हवालात में रखा गया, जबकि पुलिस का कहना है कि उसे 21 मई को गिरफ्तार किया गया था।

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#### NHRC issues advisory on Right of Mental Health

The National Human Rights Commission (NHRC), viewing the unprecedented situation the country and being deeply concerned about the rights of the vulnerable and marginalised sections of the society affected by the Covid-19 and the resultant lockdowns, constituted a 'Committee of Experts on Impact of Covid-19 Pandemic on Human Rights and Future Response'. After the recommendations made by the Committee, the Commission has issued the 'Advisory on Right of Mental Health in context of Covid-19 pandemic'

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